

केन्द्रीय विद्युत विनियामक आयोग

CENTRAL ELECTRICITY REGULATORY COMMISSION

6th, 7th & 8th Floor, Tower-B, World Trade Centre, Nauroji Nagar, New Delhi-110029

Phone: 011-26189709; Fax-20904365

Date: 12th August 2024

To

Shri Anand Ganesan,
Advocate for the Petitioner, KBUNL
MSA Partners,
D-246, Defence Colony,
New Delhi- 110024

Subject: Request for time extension in Petition No. 264/GT/2021 -reg.

Ref: Your request letter dated: 5.8.2024;

Sir

With reference to your request letter dated 5.8.2024 on the above subject, I am directed to inform you that your request for extension of time to file additional information has been accepted and the same is extended till **28.8.2024**, after serving the same to the Respondents.

2. The Respondents shall file their reply on or before **17.9.2024** after serving copy to the Petitioner, who may file its rejoinder, if any, on or before **30.9.2024**. The due date for filing the additional information and reply/rejoinder shall be strictly complied with and no extension of time shall be granted.

3. The Petition will be listed for hearing on **15.10.2024**.

Yours sincerely,

Sd/-
(Deepak Pandey)
Assistant Chief (Law)

Copy to:
All parties